

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 101

CA No. 37/2023
and
CA No. 47/Chd/Chd/2022
(2nd motion)

IN THE MATTER OF:

Rock & Storm Bottlers Pvt. Ltd. ...Transferor Company

with

Crystal Blend Bottlers Pvt. Ltd. ...Transferee Company

Under Section: 230-232, CA 2013, R 11 NCLT 2016

Order delivered on 10.05.2024

CORAM:

SH. UMESH KUMAR SHUKLA
HON'BLE MEMBER (T)

SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)

PRESENT:

For the Petitioner: Mr. Mukesh Sukhija, Advocate
For the Income Tax : Mr. Yogesh Putney, Senior Standing Counsel
Department
For the RD: Mr. Vineet Khatri, Company Prosecutor

ORDER

A date is requested by Ld. Counsel for the Petitioner that the matter be put up before the Regular Bench as some points were discussed before that. Let the matter be listed on 14.06.2024.

Sd/-

(UMESH KUMAR SHUKLA)
MEMBER (T)

Preeti

Sd/-

(HARNAM SINGH THAKUR)
MEMBER (J)